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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12-03-2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : CONTEMPT/2/2020 IN
PETITION NUMBER : CP/1210/IB/2018
NAME OF THE PETITIONER(S) : ASHOK SESHADRI (ADEPT TECHNOLOGY PVT LTD)
NAME OF THE RESPONDENT(S) : ICICI BANK LTD
UNDER SECTION : SEC 425 OF IBC

| S.No. | Name (in Capitals) | Represented by | Signature |
|-------|------------------------------|----------------|---|
| | Ashok Seshadri Liquidator | Self |  |

ORDER

Heard Learned Liquidator who is present in person and he is directed to issue notice of the Application to the Respondent within a period of one week from today **through this Tribunal** for appearance of the Respondent on **24.03.2020**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)